

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2020/\_698

Dated, Khowai, the 19<sup>th</sup> Februry 2020

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of JANUARY, 2020 under the Jurisdiction of Khowai Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of January, 2020 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura	152	14	235	20	0	0	387	34
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	23	3	111	8	242	308	376	319
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge	36	3	52	2	0	0	88	5
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	34	1	94	21	227	38	355	60
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	14	0	66	78	209	104	289	182
<b>Total=</b>	<b>259</b>	<b>21</b>	<b>558</b>	<b>129</b>	<b>678</b>	<b>450</b>	<b>1495</b>	<b>600</b>

Note :- Out of 579 nos. Criminal disposed of cases 1 no case is transferred to the Juvenile Justice Board, Khowai.

Yours faithfully



(P.K. DATTA)  
District & Sessions Judge  
Khowai, Tripura